

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR Mr. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 37955/2016

BHUPINDER SINGH HIRA & ANR.

Petitioner(s)

VERSUS

POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH

Respondent(s)

Date : 13-07-2017 This petition was called on for hearing today.

For Petitioner(s) Mr.Ramesh Kumar,Adv.
Dr. Krishan Singh Chauhan, AOR

For Respondent(s) Mr.Siddharth Jain,Adv.
Mr.Praveen Jain, AOR

Mr.Uday Gupta,Adv.
Ms. Sarla Chandra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time as last chance is given to the respondent Nos.1 & 2 to file the counter affidavit.

Ld.counsel for the respondent No.3 has filed the counter affidavit which is defective. Ld.counsel shall within a period of two weeks rectify the defects whatever have been found in the said affidavit.

List the matter again on 23.08.2017.

(SANJAY PARIHAR)
Registrar